

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

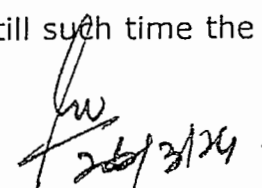
ORDER

No.: 392 of 2024/RG

Dated: 26.03.2024

In view of the superannuation of Shri Mohd Ashraf Bhat, Principal District and Sessions Judge, Kulgam on 31.03.2024, Presiding Officer, Fast Track Court Kulgam shall hold the additional charge of the court of Principal District and Sessions Judge, Kulgam till such time the post is filled up on regular basis.

By Order


(Shahzad Azeem)
Registrar General
Dated: 26.03.2024

No: 11631-37/RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Sanjay Dhar, Administrative Judge, District Kulgam;
.....for kind information of their Lordships.
3. Shri Mohd Ashraf Bhat, Principal District and Sessions Judge, Kulgam for information;
4. Presiding Officer, Fast Track Court Kulgam for information and necessary action.
5. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and uploading the same on the official website of Hon'ble High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
7. Order file.


Registrar General